

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P. 50/94

in

OA-1279/92

New Delhi, this the 8th Day of September, 1994

CORAM

Hon'ble Shri N.V. Krishnan, Vice Chairman (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Y.P. Suri,  
R/o Flat No.4, CHS Dispensary,  
Shankar Road, New Delhi

..Petitioner

(By Advocate Sh.B.K.Batra )

Versus

1. Shri Massihazaman,  
General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. Shri J.S. Batla,  
Divisional Rail Manager,  
Northern Railway, Bikaner.
3. Shri Sunil Mishra,  
Divisional Personnel Officer,  
Northern Railway, Bikaner.

.. Respondents

(By Advocate Shri R.L. Dhawan )

O R D E R (ORAL)

(Hon'ble Shri N.V. Krishnan, Vice Chairman (A))

Learned counsel for the applicant submits that the original judgment has been complied with and that there is nothing left in the C.P. In the circumstances notice issued to the respondents is discharged.

*Lakshmi Swaminathan*  
(Lakshmi Swaminathan)  
Member (J)

*8/9/94*  
(N.V. Krishnan)  
Vice Chairman (A)